

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.62/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHUSHAN DEALMARK PVT LTD V/S UPADHYAY CONTRACTORS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv. : *For the Operational Creditor*

Sh. Krishna Dev Vyas, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Operational Creditor seeks one last opportunity of one week to file the rejoinder to the counter filed on behalf of the Corporate Debtor.
- 2.** Let the needful be done within the aforesaid stipulated period by serving an advance copy to the other side.
- 3.** The matter is adjourned for final hearing on 13th August, 2024. It is made clear that no further adjournment would be provided on request of either of parties.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

24th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*